

No. DSJ/Reader/EC/COVID-19/NHN/2021-
Office of the District and Sessions Judge,
Sirmaur District at Nahan, H.P.

Dated Nahan the May ,2021.

OFFICE ORDER

In compliance of the Order No. HHC/RG/C-19/2020- 61 dated 06.05.2021 of the Hon'ble High Court of H.P., Shimla, it is ordered that all the Courts of this Civil and Sessions Division shall take up only cases of extreme urgency w.e.f. 07.05.2021 to 16.05.2021, therefore, it is ordered that the cases fixed for 15-05-2021 during Circuit Court at Rajgarh, as detailed below shall now be taken up for effective hearing in the following manner:-

Sl. No.	Cases fixed for	Now to be taken up for effective hearing on
1.	15-05-2021	24-07-2021

Reader of this Court shall update the aforesaid cases in CIS.

(^{sel-}**Davinder Kumar**)
District and Sessions Judge
Sirmaur District at Nahan, H.P.

Endst. No. DSJ/Reader/EC/COVID-19/NHN/2021- 1645 Dated: 7-5-21

Copy for information and necessary action is forwarded to :-

1. The Civil Judge-cum-JMIC, Rajgarh for information with the request to display a copy of this office order on the notice board of his office at Rajgarh.
2. The Superintendent of Police, Sirmaur District at Nahan.
3. The District Attorney, Sirmaur District at Nahan.
4. The Superintendent Jail, M.C. Jail Nahan.
5. The President Bar Association Nahan, Paonta Sahib, Rajgarh and Shillai.
6. Reader/ Ahlmads of this office for compliance.
7. The Assistant Programmer/ System Assistants of this office to upload this office to upload this office order on the website of this office.
8. Notice Board of this office.


District and Sessions Judge
Sirmaur District at Nahan, H.P.